

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

NEW DELHI

COMPANY APPEAL (AT) NO.114/2020

In the matter of:

Saarabjit Cold Storage Pvt Ltd & Ors

Appellant

Vs

Gopal Singh & Ors

Respondent

Mr. Arun Kathpalia, Sr. Advocate, Mr. Shailender Singh, Advocates for Appellant.

ORDER

(Through Virtual Mode)

28.07.2020- Heard the Learned Counsel for the Appellants.

Let Notices be issued on Respondents by Speed Post returnable by three weeks' time. Requisites alongwith process fee, if not filed, be filed by 29.07.2020. If the Appellant provides the e-mail address of Respondent, let notice be also issued through e-mail.

The Office of the Registry is directed to List the matter on **20th August, 2020.**

**(Justice Venugopal M)
Member (Judicial)**

**(Balvinder Singh)
Member (Technical)**

**(Ms Shreesha Merla)
Member (Technical)**

Bm/nn